

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1357

ANSWERED ON:03.03.2015

IRREGULARITIES IN WELFARE PROGRAMMES FOR SCHEDULED CASTES

Lakhanpal Shri Raghav;Lokhande Shri Sadashiv Kisan

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of schemes/programmes being implemented for the welfare of Scheduled Castes in the country during the last three years and the current year;
- (b) whether there are reports of irregularities in the implementation of such schemes/ programmes;
- (c) if so, the details thereof and the corrective measures taken in this regard;
- (d) whether the Government proposes to formulate any scheme to provide direct benefits to the SCs; and
- (e) if so, the details thereof and the time by which it is likely to be implemented?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

- (a): The details of various schemes being implemented by the Department of Social Justice and Empowerment for development of Scheduled Castes (SCs) during last three years and current year are at ANNEXURE-I.
- (b) & (c): Complaints against misutilisation of funds in Post Matric scholarship for SCs in Uttar Pradesh have been received. Uttar Pradesh Government has informed that appropriate penal and remedial action in such cases has been initiated. Complaints of running of some fake Non- Governmental Organisations under the scheme of Assistance to Voluntary Organisations working for Scheduled Castes have also been received. List of complaints and corrective measure taken in each case is at ANNEXURE-II.
- (d) & (e): The Government has decided that from Financial Year 2015-16, all Scholarships are to be released directly into the bank accounts of the student beneficiaries.